

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 482A/252/ND/2018**

**In the matter of:**

Arun Kumar Soni  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 28.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Sahil Mongia, Adv. Mr. Rahul Yadav, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Deepak Anand, St. Counsel with Mr. Manas Tripathi, Adv.

**ORDER**

Learned Company Prosecutor undertakes to file reply within three days, with the copy in advance to the other side. For final hearing on 11.09.2018.

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh